

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE

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LOK SABHA

UNSTARRED QUESTION NO.690

TO BE ANSWERED ON FRIDAY THE 26<sup>th</sup> FEBRUARY, 2016  
PHALGUNA 7, 1937 (SAKA)

CESS FOR SKILL INDIA

690. SHRI A. ARUNMOZHITHEVAN:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government is considering to levy a cess of 2 per cent for Skill India;
- (b) if so, whether the total additional tax burden would come to 5 per cent for different schemes including the Swachh Bharat Abhiyan;
- (c) whether the Government is considering a limit to levy such cess for different schemes to save the common man from tax burden; and
- (d) if so, the details thereof and the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI JAYANT SINHA)

(a): Sir,

at this time of the year, announcements if any related to matters of taxation are made by the Finance Minister as part of the Annual Budget speech.

(b): Does not arise in view of reply to (a) above.

(c): Does not arise in view of reply to (a) above.

(d): Does not arise in view of reply to (a) above.

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